

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1801
ANSWERED ON:23.03.2012
GENITOPLASTY
Tewari Shri Manish

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) is the Government aware that `Genitoplasty` (procedure for correcting genital abnormality) is being misused to convert girl children into male children;
- (b) if so, the number of complaints received from various States, State-wise alongwith the action taken thereon;
- (c) whether Government proposes to check misuse of Genitoplasty and penalise parents and doctors under the current medico-legal architecture;
- (d) if so, the details thereof alongwith the existing medical guidelines, if any, on `Genitoplasty`/sexual reassignment surgery;
- (e) steps taken by the Government to deal with its long term implications viz. distortion of the sex ratio, potential psychological problems in children, etc.; and
- (f) the further measures (medico-legal, mass awareness) proposed by Government to regulate this practice?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

- (a) & (b) No such complaints have been received by this Ministry till date.
- (c) In view of (a) and (b) question does not arise.
- (d) No specific medical guidelines on genitoplasty/sexual reassignment surgery have been issued by the Central Government.
- (e) & (f) In view of (a) and (b) questions do not arise.